

**DAILY WISE OBJECTION LIST
(PETITION , APPLICATION , ADDITIONAL DOCS ETC)
Date From 19.07.2022 TO 19.07.2022**

Scrutiny

Sr No.	Date Of Filing	Case Type	Dairy No.	Main Case No.	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	25-02-2022	Interlocutory Application (I.B.C)	710102015832022	COMPANY PETITION IB (IBC)/938(PB)2018	ARUN RATHI VS AJIT KUMAR RP OF RATHI TMT SARIA PRIVATE LIMITED	Sec 60(5)	19-07-2022	section not mention index and application volume wise index missed welfare missed for 5 rps	KARAN
2	28-10-2021	Interlocutory Application (I.B.C)	710102079742021	COMPANY PETITION IB (IBC)/491(ND)2021	BLUEBIRD SOFTWARE PRIVATE LIMITED VS AXIS TRUSTEE SERVICES LIMITED	Sec 60(5)	19-07-2022	AFFIDAVIT MISSING prayer double please check	Kumar Anurag
3	18-04-2022	Interlocutory Application (I.B.C)	710102030392022		ANIRUDH SHARMA VS LOGIX INFRASTRUCTURE PVT. LTD	Sec 60(5)	19-07-2022	main case not link	Kumar Anurag
4	16-06-2022	Interlocutory Application (I.B.C)	710102048662022	COMPANY PETITION IB (IBC)/272(PB)2019	SUCCESSFUL RESOLUTION APPLICANT VS LOGIX INFRASTRUCTURE PVT. LTD	Applicati on under any other provisio ns- IBC	19-07-2022	37-38,46, 64,91 not clear page	NIKITA RAJPAL
5	25-06-2022	Interlocutory Application (I.B.C)	710102050282022	COMPANY PETITION IB (IBC)/723(ND)2020	PRAMOD KUMAR SHARMA VS LOGIX INFRASTRUCTURE PVT. LTD	Applicati on under any other provisio ns- IBC	19-07-2022	application and report need to separately from cover page Pg-27 in hindi	Nilotpal Shyam
6	07-07-2022	Miscellaneous Application(Companies Act)	710102053162022	COMPANY PETITION (COMPANIES ACT)/214(ND)2021	RAJEEV BEHL VS REALTECH MAINTENANCE SERVICES PRIVATELIMITED.	Rule16 (d),NCLT Rules,2016	19-07-2022	Wrong case type select,synopsis/list of dates &&& events missed,vakaltnama missed	Ankit Singh

7	06-07-2022	Interlocutory Application (I.B.C)	710102052992022	COMPANY PETITION IB (IBC)/1416(ND)2018	R K SILK MILLS INDIA LIMITED VS DAIMLER FINANCIAL SERVICES INDIA PRIVATE LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	19-07-2022	section wrong according your pdf please contact to registry	Prashant
8	07-07-2022	Interlocutory Application (I.B.C)	710102053102022	COMPANY PETITION IB (IBC)/218(ND)2020	SUNILA CHHABRA VS VIKKY DANG	Sec 60(5)	19-07-2022	Page No. 47 Not Clear need to sign every page on application	Areness
9	09-07-2022	Interlocutory Application (I.B.C)	710102053812022	COMPANY PETITION IB (IBC)/1059(ND)2018	RISHI KUMAR VS GURKAMAL HORA ARORA	Rule 11 of NCLT, 2016	19-07-2022	memo party missed in index and in application need to every on application stamp paper missed court fees missed	Samvedna Verma
10	11-07-2022	Interlocutory Application (I.B.C)	710102053942022	COMPANY PETITION IB (IBC)/204(ND)2019	POORAN TRADING PVT LTD VS APPLE INDUSTRIES LIMITED	Applicati on under any other provisio ns- IBC	19-07-2022	supporting affidavit notary missing with e-stamp paper	ANAND
11	13-07-2022	Interlocutory Application (I.B.C)	710102055002022	COMPANY PETITION IB (IBC)/332(ND)2020	LIC HOUSING FINANCE LIMITED VS M/S IREO WATERFRONT PRIVATE LIMITED	Rule 11 of NCLT, 2016	19-07-2022	memo party missing and sign missing in application page	ASHOK PANIGRAHI
12	13-07-2022	Interlocutory Application (I.B.C)	710102054612022	COMPANY PETITION IB (IBC)/494(PB)2019	RESHMA MITTAL VS M/S IREO WATERFRONT PRIVATE LIMITED	Sec 54(1)	19-07-2022	Fill in the blanks in the application.	CA. Reshma Mittal
13	13-07-2022	Interlocutory Application (I.B.C)	710102054592022	COMPANY PETITION IB (IBC)/1397(PB)2019	SANJAY GOEL VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec 60(5)	19-07-2022	volume wise index missing vol1 vol2	Pallav Palit
14	14-07-2022	Interlocutory Application (I.B.C)	710102055222022	COMPANY PETITION IB (IBC)/79(ND)2021	VINOD KUMAR CHAURASIA VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Applicati on under any other provisio ns- IBC	19-07-2022	rule wrong according your pdf	ISWAR

15	15-07-2022	Interlocutory Application (I.B.C)	710102056432022	COMPANY PETITION IB (IBC)/107(ND)2022	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED VS UNILEC ENGINEERS LIMITED	Rule 11 of NCLT, 2016	19-07-2022	service missing	KUNAL
16	17-07-2022	Interlocutory Application (I.B.C)	710102057372022	COMPANY PETITION IB (IBC)/1048(ND)2019	ANURAG SALES CORPORATION VS J. P. ENGINEERS PRIVATE LIMITED	Sec 60(5)	19-07-2022	13-14,19-20,52,56 not clear page and court fee 1 missing and true copy missing in annexure page and section not mention in index	DILEEP K
17	17-07-2022	Interlocutory Application (I.B.C)	710102057362022	COMPANY PETITION IB (IBC)/343(ND)2017	KOTAK MAHINDRA BANK VS J. P. ENGINEERS PRIVATE LIMITED	Sec 60(5)	19-07-2022	section wrong and section not mention in index soft copy and true copy missing in annexure page	RAJIV
18	18-07-2022	Interlocutory Application (I.B.C)	710102057442022	COMPANY PETITION IB (IBC)/866(PB)2018	LIQUIDATOR-MARGRA INDUSTRIES LIMITED VS MARGRA INDUSTRIES LIMITED	Application under any other provisions- IBC	19-07-2022	page number missing in index and section wrong and page number missing in application page	RAMESH KUMAR MAHALIYAN
19	18-07-2022	Interlocutory Application (I.B.C)	710102057402022	COMPANY PETITION IB (IBC)/571(PB)2021	JM FINANCIAL ASSET RECONSTRUCTION COMPANY LIMITED VS ASIAN HOTELS (WEST) LIMITED	Sec 60(5)	19-07-2022	section not mention in index	DURGAPRASAD
20	18-07-2022	Interlocutory Application (I.B.C)	710102057502022	COMPANY PETITION IB (IBC)/552(ND)2021	ANIL MATTA VS K.S.N. BUILDWELL PVT LIMITED	Application under any other provisions- IBC	19-07-2022	true copy missing in annexure page and memo party missing	Anil Matta
21	18-07-2022	Interlocutory Application (I.B.C)	710102057582022	COMPANY PETITION IB (IBC)/1744(ND)2019	VIJAY PRATAP SINGH VS DEBASHISH NANDA	Rule 11 of NCLT, 2016	19-07-2022	sign missing in application page	Ashutosh Ranjan

22	18-07-2022	Interlocutory Application (I.B.C)	710102057562022	COMPANY PETITION IB (IBC)/1744(ND)2019	SRIGOPAL CHOUDHARY VS SREI EQUIPMENT FINANCE LTD	Sec 60(5)	19-07-2022	main case not mention with application and welfare and court fee missing in vakalatnama and true copy missing in annexure page	SKR & ASSOCIATES
23	18-07-2022	Interlocutory Application (I.B.C)	710102057512022	COMPANY PETITION IB (IBC)/1329(ND)2019	PANKAJ KUMAR SINGHAL VS SREI EQUIPMENT FINANCE LTD	Applicati on under any other provisio ns- IBC	19-07-2022	43-49,51-54 not clear page	PANKAJ
24	18-07-2022	Company Application(Companies Act)	710102057472022	COMPANY PETITION (COMPANIES ACT)/437(PB)2018	FEDERATION OF HOTELS AND RESTAURANT ASSOCIATIONS OF INDIA VS HOTEL AND RESTAURANT FEDERATION ASSOCIATION OF EASTERN INDIA	Rule 11 of NCLT	19-07-2022	memo party missing and section not mention in index and page 8 not clear	Sameer Parekh
25	18-07-2022	Interlocutory Application (I.B.C)	710102057492022	COMPANY PETITION IB (IBC)/1023(ND)2018	VIVEK PARTI VS HOTEL AND RESTAURANT FEDERATION ASSOCIATION OF EASTERN INDIA	Applicati on under any other provisio ns- IBC	19-07-2022	true copy missing in annexure page and double page number after 18 page	VIVEK
26	18-07-2022	Interlocutory Application (I.B.C)	710102057462022	COMPANY PETITION IB (IBC)/28(ND)2022	BANK OF MAHARASHTRA VS RAJESH KUMAR GUPTA	Rule 11 of NCLT, 2016	19-07-2022	memo party missing	Nishant
27	12-05-2022	Company Appeal(Companies Act)	710102037852022		VS	Sec 252 (1)	19-07-2022	Update Fees details.	NIRBHAY KUMAR & ASSOCIATES

28	08-06-2022	Company Petition IB (IBC)	710102047212022		STATE BANK OF INDIA VS RAJIV JAIN	Section 95(1)	19-07-2022	Page No. 56 cut the left side, Vol 2 PDF Separate the Vol 1, &"After Vol 1 index memo of parties mention, memo of parties mention vol 1 index, Vakaltnama missed, &"	NIRBHAY KUMAR & ASSOCIATES
29	08-06-2022	Company Petition IB (IBC)	710102046992022		STATE BANK OF INDIA VS PREM CHAND GARG	Section 95(1)	19-07-2022	&"After Page No. 462 Double pagination, Not Clear Page No. 649, 681, 812 to 835, Vakaltnama Welfare Fee 25rs Court Fee 3rs missed, &"	MITAL AND MITAL
30	08-06-2022	Company Petition IB (IBC)	710102046982022		STATE BANK OF INDIA VS ANITA GARG	Section 95(1)	19-07-2022	&"After page No. 641, 660, Double pagination, Not Clear Page No. 650, 813 to 836, After page no. 842 page no. not mention, &"	MITAL AND MITAL

31	08-06-2022	Company Petition IB (IBC)	710102047222022		STATE BANK OF INDIA VS SANJAY JAIN	Section 95(1)	19-07-2022	After Vol 1 index memo of parties mention, memo of parties mention vol 1 index, Vakalatnama not allowed in annexure, Vol 2 PDF separate the vol 1, Page No. 46, Double pagination, Not Clear page No. 55, &"	MITAL AND MITAL
32	09-06-2022	Company Petition (Companies Act)	710102047542022		PANKUL JAIN VS SILVIA REST PRIVATE LIMITED	Sec. 241(1), Sec. 242(4)	19-07-2022	Remove rule 11 application from petition, mentioned pg no on typed copy of blurr pgs	LOKESH
33	03-07-2022	Company Appeal(Companies Act)	710102052002022		PANKUL JAIN VS SILVIA REST PRIVATE LIMITED	Sec 252 (1)	19-07-2022	2nd volume separate index missed	SHUBHICA AGRAWAL
34	08-07-2022	Company Petition IB (IBC)	710102053672022		TUF METALLURGICAL PRIVATE LIMITED VS GAUTAM AGRAWAL	Section 95(1)	19-07-2022	Master Index missed, Affidavit back date, Page No. 64, 65, 134 to 146, 148, True copy and sign missed, Page No. 201, 205 to 207, 210 to 218, 221 to 236, Double pagination,	Vaibhav

35	08-07-2022	Company Petition IB (IBC)	710102053662022		TUF METALLURGICAL PRIVATE LIMITED VS GOKUL AGRAWAL	Section 95(1)	19-07-2022	"master Index Missed, Affidavit back date, Page No. 64 to 65, 120, 121, 123 to 125, 134 to 146, 148, True copy and sign missed, Page No. 201 to 208, 210 to 218, 221 to 236, Double Pagination, "	Vaibhav
36	12-07-2022	Company Appeal(Companies Act)	710102054322022		TUF METALLURGICAL PRIVATE LIMITED VS GOKUL AGRAWAL	Sec 252 (3)	19-07-2022	only blank pgs are uploaded, petitions missed	Narender
37	12-07-2022	Company Petition (Companies Act)	710102054562022		GAR INFRA REALITY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	19-07-2022	Wrong case type select,serial no 13 repeated,sign missed in every pgs of petition,e stamp missed with supporting affidavit,pgs not clear 33,49,53,64,65 to 68,70 pg no 50 missed,vakaltnama missed, true copy sign missed in annexures,income tax advance service missed	Achlesh Chandra Mishra
38	14-07-2022	Company Appeal(Companies Act)	710102055152022		GAR INFRA REALITY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)	19-07-2022	Pgs not clear 27, pgs in hindi 46,47, 25rs welfare & 3rs court fees missed, income tax advance service missed, kindly upload only final petition remove extra documents	TANIA SHARMA

39	14-07-2022	Company Petition IB (IBC)	710102056012022		MUKESH KUMAR VS CHD DEVELOPERS LIMITED	IBC under Sec 7	19-07-2022	"After page no. 25 Wrong pagination, After page no. 70 Double pagination, Not Clear Page No. 73, Page no. 75 to 78, 80, 81, 82, True copy missed, "Serial number missed on proof of service page Contact to registry	SINHA SHREY
40	16-07-2022	Company Petition IB (IBC)	710102056942022		SUBISH TYAGI VS JSS BUILDCON PRIVATE LIMITED	IBC under Sec 7	19-07-2022	"Vakalatnama Welfare Fee 25rs and Court fee 3rs missed, "	Palash Singhai
41	18-07-2022	Company Petition (Companies Act)	710102057602022		SNEHLATA VS DOON HATCHERIES LIMITED	Sec. 241(1), Sec. 242(4)	19-07-2022	Section 242 fees missed, pgs cut 93 to 97, 187	Mohit D Ram
42	15-07-2022		0710102027332022/1	INTERLOCUTORY APPLICATION (I.B.C)/2358(ND)2022	DIWAKAR SINGH Vs. AKASH SINGHAL RESOLUTION PROFESSIONAL EARTH INFRASTRUCTURE LTD.	Sec 60(5)	19-07-2022	Order Copy Missed	
43	15-07-2022		0710102027342022/1	INTERLOCUTORY APPLICATION (I.B.C)/2357(ND)2022	RATNAKAR SINGH Vs. AKASH SINGHAL	Sec 60(5)	19-07-2022	Order Copy Missed	
44	15-07-2022		0710102029242020/6	COMPANY PETITION IB (IBC)/726(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. RAKESH BHATNAGAR	Section 95(1)	19-07-2022	5 Rs. Welfare Fund Fess Missing in Vakalatnama	
45	15-07-2022		0710102029262020/5	COMPANY PETITION IB (IBC)/728(ND)2020	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. ANURADHA BHATNAGAR	Section 95(1)	19-07-2022	5 Rs. Welfare Fund Fess Missing in Vakalatnama	

46	15-07-2022		0710102036932022/1	COMPANY PETITION IB (IBC)/426(ND)2022	M/S SIS CORPORATION Vs. IRCON INTERNATIONAL LIMITED	IBC Under Sec 9	19-07-2022	Index Not Properly Upload	
47	15-07-2022		0710102040862022/1	COMPANY PETITION IB (IBC)/424(ND)2022	M/S SHREE KRISHNA AUTOMOBILES THROUGH ITS PARTNER SH. RAJESH JINDAL Vs. NAVA HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	19-07-2022	Wrongly Filed Need to IA	
48	15-07-2022		0710102043792022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2022	JASCH INDUSTRIES LIMITED Vs. INDIAN OIL CORPORATION LIMITED	Sec. 230-232 - Second Motion	19-07-2022	Page No. 5-31 True Copy Sign Missing	
49	15-07-2022		0710102043792022/2	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(ND)2022	JASCH INDUSTRIES LIMITED Vs. INDIAN OIL CORPORATION LIMITED	Sec. 230-232 - Second Motion	19-07-2022	Page No. 5-31 True Copy Sign Missing	
50	15-07-2022		0710102043972022/1	COMPANY PETITION IB (IBC)/473(ND)2022	STATE BANK OF INDIA THROUGH RP Vs. SHYAM BIHARI GOYAL	Section 95(1)	19-07-2022	Incomplete Documents only proof of service show please upload document once again	
51	15-07-2022		0710102043992022/1	COMPANY PETITION IB (IBC)/472(ND)2022	STATE BANK OF INDIA THROUGH RP Vs. AKASH GOYAL	Section 95(1)	19-07-2022	Incomplete Documents only proof of service show please upload document once again	
52	15-07-2022		0710102044002022/1	COMPANY PETITION IB (IBC)/470(ND)2022	STATE BANK OF INDIA THROUGH RP Vs. MEERA GOYAL	Section 95(1)	19-07-2022	Incomplete Documents only proof of service show please upload document once again	
53	15-07-2022		0710102044052022/1	COMPANY PETITION IB (IBC)/471(ND)2022	STATE BANK OF INDIA THROUGH RP Vs. PRASHANT GOYAL	Section 95(1)	19-07-2022	Incomplete Documents only proof of service show please upload document once again	

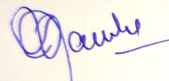
54	15-07-2022		0710102051212021/6	COMPANY PETITION IB (IBC)/425(PB)2021	MENTOR GRAPHICS (SALES AND SERVICES) PRIVATE LIMITED Vs. MS KELVIN BUILDCON PVT LTD	IBC under Sec 7	19-07-2022	Page No. 1-3 Not Mentioned in Index and True Copy Sign Missing	
55	15-07-2022		0710102068672021/5	COMPANY PETITION IB (IBC)/632(ND)2021	STATE BANK OF INDIA Vs. SIDDHARTHA TODI	Section 95(1)	19-07-2022	15 Rs. Welfare Fund Fess Missing in Vakalatnama	
56	15-07-2022		0710102073292020/3	INTERLOCUTORY APPLICATION (I.B.C)/2976(ND)2020	NOSLAR INTERNATIONAL LIMITED Vs. DAKSH PAHWA	Sec 60(5)	19-07-2022	Page No. 18 Hand Writing Not Allowed Please True Typed Copy Need Page No. 18 Page No. 22 , 48-51 Page Not Clear and Page No. 40-43 Need to English Translate Copy and Clear Pages	
57	15-07-2022		0710102120062019/18	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED Vs. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	19-07-2022	Need to be IA	
58	15-07-2022		0710102120062019/19	COMPANY PETITION IB (IBC)/2165(ND)2019	LAXMI DIA JEWEL PRIVATE LIMITED Vs. SHREE ASHTVINAYAK GEMS & STONES PRIVATE LIMITED	IBC Under Sec 9	19-07-2022	Need to be IA	
59	15-07-2022		0710120006322018/22	COMPANY PETITION IB (IBC)/1023(ND)2018	MODEL LOGISTICS PVT LTD Vs. ADVANCE HOME & PERSONAL CARE LIMITED	IBC Under Sec 9	19-07-2022	1 Rs. Court Fess Missing in Vakalatnama	
60	15-07-2022		0710120012212018/19	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	19-07-2022	Page No. 42-80 True Copy Sign Missing	
61	15-07-2022		0710200014252017/17	COMPANY PETITION IB (IBC)/435(ND)2017	M/S PK INDUSTRIES PVT LTD Vs.	IBC Under Sec 10	19-07-2022	Need to be IA	

62	15-07-2022		0710200432142018/14	COMPANY PETITION IB (IBC)/711(ND)2018	M/S PUNEET STEELS & ALLOYS PVT LTD Vs. IDEAL PRINTOGRAPHICS PVT LTD	IBC Under Sec 9	19-07-2022	Need to be IA	
63	15-07-2022		0710200432722018/40	COMPANY PETITION IB (IBC)/408(ND)2018	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	IBC Under Sec 9	19-07-2022	Incomplete Documents only proof of Service Please Document Upload Once Again	
64	16-07-2022		0710102000912022/6	COMPANY PETITION IB (IBC)/9(ND)2022	BIOMADE HYGIENE PRIVATE LIMITED Vs. SHAKTI ZARDA FACTORY (INDIA) PRIVATELIMITED	IBC under Sec 7	19-07-2022	Order Copy Missed	
65	16-07-2022		0710102009932022/3	INTERLOCUTORY APPLICATION (I.B.C)/760(ND)2022	SUBHASH KUMAR KUNDRA RP OF CLASSIC BOTTLE CAPS PVT. LTD. Vs. SANJEEV SETH & ORS.	19(2)	19-07-2022	E-Stamp Paper Missing and 25 Rs. Welfare Fund Fess Missing in Vakalatnama	
66	16-07-2022		0710102012822022/10	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) Vs. 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Sec 224 (5)	19-07-2022	3 Rs. Court Fess Missing in Vakalatnama	
67	16-07-2022		0710102016122021/9	COMPANY PETITION IB (IBC)/139(ND)2021	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY Vs. LARK LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	19-07-2022	Need to be IA	
68	16-07-2022		0710102017732022/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/54(ND)2022	PRIYANKA INFRAHOMES PRIVATE LIMITED Vs.	Sec. 230-232, Sec 234	19-07-2022	index Missing	

69	16-07-2022		0710102022892022/1	INTERLOCUTORY APPLICATION (I.B.C)/1979(ND)2022	EMPLOYEE PROVIDENT FUND ORGANISATION Vs. HENMANT GUPTA (RP)	Any other provision - Govt body	19-07-2022	Page No. 14-70 True Copy Sign Missing and E- Stamp Paper Missing and 1 Rs. Court Fess Missing and 5 Rs. Welfare Fund Fess Missing in Vakalatnama	
70	18-07-2022		0710102010242022/4	COMPANY PETITION IB (IBC)/174(ND)2022	KRISHIV POLY PRODUCTS LLP Vs. ISHI OVERSEAS PRIVATE LIMITED	IBC Under Sec 9	19-07-2022	Application Filed Need to IA and Rejoinder Separately	
71	18-07-2022		0710102010242022/6	COMPANY PETITION IB (IBC)/174(ND)2022	KRISHIV POLY PRODUCTS LLP Vs. ISHI OVERSEAS PRIVATE LIMITED	IBC Under Sec 9	19-07-2022	Wrongly Filed Need to IA	
72	18-07-2022		0710102025922022/1	INTERLOCUTORY APPLICATION (I.B.C)/1553(ND)2022	REKHA SHARMA Vs. BRANCH MANAGER CANARA BANK	Sec 60(5)	19-07-2022	Affidavit Missing	
73	18-07-2022		0710102050592022/1	INTERLOCUTORY APPLICATION (I.B.C)/3041(ND)2022	JM FINANCIAL ASSET RECONSTRUCTION COMPANY LTD Vs. ASIAN HOTELS (WEST) LTD.	Sec 60(5)	19-07-2022	Page No. 13, 16 Need to English Translate Copy	
74	18-07-2022		0710102068672021/4	COMPANY PETITION IB (IBC)/632(ND)2021	STATE BANK OF INDIA Vs. SIDDHARTHA TODI	Section 95(1)	19-07-2022	15 Rs. Welfare Fund Fess Missing in Vakalatnama	
75	18-07-2022		0710102107652019/26	COMPANY PETITION IB (IBC)/1808(ND)2019	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED	IBC under Sec 7	19-07-2022	E-Stamp Paper 50 Missing	
76	18-07-2022		0710102107652019/27	COMPANY PETITION IB (IBC)/1808(ND)2019	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED	IBC under Sec 7	19-07-2022	50 Rs. E- Stamp Paper Missing	
77	18-07-2022		0710102107652019/28	COMPANY PETITION IB (IBC)/1808(ND)2019	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED	IBC under Sec 7	19-07-2022	50 Rs. E- Stamp Paper Missing	

78	18-07-2022		0710102111662020/2	INTERLOCUTORY APPLICATION (I.B.C)/5302(ND)2020	SAJEVE BHUSHAN DEORA Vs. STANDARD CHARTERED BANK	Application under any other provisions- IBC	19-07-2022	Page No. 550, 674-675 Page Not Clear	
79	18-07-2022		0710120012212018/15	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	19-07-2022	Need to be IA	
80	18-07-2022		0710120012212018/16	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	19-07-2022	Need to be IA	
81	18-07-2022		0710120012212018/17	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	19-07-2022	Need to be IA	
82	18-07-2022		0710120012212018/18	COMPANY PETITION IB (IBC)/1243(ND)2018	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED	IBC under Sec 7	19-07-2022	Need to be IA	
83	19-07-2022		0710102024312022/2	COMPANY PETITION IB (IBC)/274(PB)2022	LALIT MAHESHWARI Vs. PARSVNATH LANDMARK DEVELOPERS PRIVATELIMITED	IBC under Sec 7	19-07-2022	3 Rs. Court Fess Missing in Vakalatnama and Page No. 125-141 True Copy Sign	
84	19-07-2022		0710102094432021/5	COMPANY PETITION IB (IBC)/11(ND)2022	RUDRA BUILDWELL CONSTRUCTIONS PRIVATELIMITED Vs. PSA IMPEX PRIVATE LIMITED	IBC Under Sec 9	19-07-2022	Page No. 118-175, 271-313 True Copy Sign Missing in Annexure	
85			0710102024802022/2				19-07-2022	3 Rs. Court Fess Missing in Vakalatnama and Page No. 128-143 True Copy Sign Missing	

86			0710102003482022/6			19-07-2022	Page No. 100, 102, 113, Not Clear and Please Separately and Volume 2 Index Missing and Volume	
87			1010000402192017/51			19-07-2022	Please Separately File	
88			0710102017962022/3			19-07-2022	True Copy Sign Missing All Annexure	



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